NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19.01.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/165/2016

NAME OF THE PETITIONER(S)

: Dr. S. Dharani & 2 others

NAME OF THE RESPONDENT(S)

: M/s Dharani Textiles Private Limited & 8 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

1. A.V. RADHARRISHNAN for (AVR Associates)

401 R9

2. SANDEED KUMAR.

3. R. VIDHYASHANKAR ?

for R3 to R6
Counsel Ru Reti Hour

for Ranalingen a project engendels A. E. OMPRAKASH

ORDER

Shri R Ashok Kumar, counsel for petitioners present. Shri Sandeep Kumar, representing senior counsel for R3 to R6, Shri E Omprakash, counsel for R7 & R8 and Ms Uma Devi, counsel for R9 are present. Counsel for petitioner filed rejoinder to the counter filed by R3 to R6 by serving a copy to the other side. Counsel for R7 & R8 sought time for filing reply and counsel for R9 also sought time for filing counter. Time extended at request. Put up on 07.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)